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<p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZE TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>-----</p> <p>(iii) MR. TATINI BASU 'LEGAL COUNSEL'</p>	<p>HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p> <p>-----</p> <p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p>	<p>PH.: 011-41076348</p> <p>e-MAIL: ravinderagar@gmail.com</p> <p>-----</p> <p>PH. (OFF.) 0120 4284326 MOB.: 9811215768</p> <p>EMAIL: tatinibasu.adv@gmail.com</p>
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<p>(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)</p>	<p>30.06.2017 OR TILL FURTHER ORDERS) - [LETTER DTD. 06.07.2017]</p> <p>MR. AJAY KUMAR GUPTA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS FROM THE DATE HE TAKES OVER CHARGE OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)</p> <p>-----</p> <p>MR. NIKHIL GOEL, ADVOCATE</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE</p> <p>(ENGAGED AS CBI RETAINER COUNSEL, TO CONDUCT DSPE CASES, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR DISPOSAL OF THE CASES, WHICHEVER IS EARLIER)</p>		
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(LETTER DT. 29.06.2016)

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<p>OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI</p> <p>[LETTER DATED 29.06.12]</p>	<p>1. MR. VINEET BHATIA ----- 2. MR. PARDEEP TARA ----- 3. MR. A.K. BABBAR</p>	<p>CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ----- 15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028</p>	<p>PH.:011-46536490, 29241260,9811081159 ----- PH.:011-25883687, 9811051016 ----- PH.: 9811115749</p>
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<p>(LETTER DATED 11.03.2016)</p>	<p>MR. VIVEK SHARMA (ENROL.NO. D-529/1989)</p> <p>MR. VINAY SHARMA (ENROL.NO. D-126/1995)</p>	<p>NEW DELHI - 110003</p>	<p>MOB.: MR. VIVEK SHARMA : 9810112366</p> <p>MR. VINAY SHARMA : 9810187867</p> <p>EMAIL: sharmavivek65@gmail.com</p> <p>vinaysharma2007@gmail.com</p>
<p>(LETTER DATED 01.10.2016)</p>	<p>MR. R.S. MATHUR (NOMINATED COUNSEL)</p>	<p>232 LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI-110003</p>	<p>PH.:23382622 MOB.: 9811220909 EMAIL: rajendraswarupmathur@gmail.com</p>
<p>(LETTER DATED 28.10.2016)</p>	<p>MR. D.K. DEVESH (NOMINATED COUNSEL)</p>	<p>51, LGF, WORLD TRADE CENTRE, BARAKHAMBIA LANE, NEW DELHI- 110001</p>	<p>PH.: 9999779978 9999778233 EMAIL: adv.dkdevesh@gmail.com</p>
<p>CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH</p>	<p>MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'</p>	<p>CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009</p>	<p>TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495</p>
<p>CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503</p> <p>R-26, SOUTH EXTENSION, PART-II,</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p>

		NEW DELHI-110049.	PH.:+91 11 46175500 e-MAIL: sanjay.gupta@sngpartner.s.in ateev.mathur@sngpartner.s.in
DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)	SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL" ----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"	ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	
DELHI METRO RAIL CORPORATION LTD.	M/S VIRENDER SOOD & CO ----- M/S. A.K.SINGLA & CO STANDING COUSEL	257, LAWYERS CHAMBER, HIGH COURT OF DELHI , NEW DELHI-110003 ----- FLAT 'L', SAGAR APPARTMENT 6, TILAK MARG, NEW DELHI-110001	TEL; 23386868/23385730 CELL: 9810010790/9891108181 ----- 23384954, 23383734 FAX:23782596
DELHI TRANSCO LTD (25.10.2006) ----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD.	MR. SUMEET PUSHKARNA ----- MS. AVNISH AHLAWAT 'STANDING COUNSEL'	CH.346-A, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 RES: F-254, VIKASPURI, NEW DELHI-110019 ----- CHAMBER NO. 243, HIGH COURT, DELHI	PH: 91-11-23386355 91-11-28534497 TELFAX: 91-11-28535908 -----

(LETTER DTD. 21.03.2017)	[WEF 01.04.2017]		
DELHI SC/ST/OBC/MINORITY/ HANDICAPED FINANCIAL & DELVELOPMENT CORPORATION (A GOVT.OF DELHI UNDERTAKING)	MR. RAJESH BAWEJA	CHAMBER NO 436, CIVIL WING, TIS HAZARI COURT, DELHI 110054	
DELHI INTERNATIONAL AIRPORT PVT LTD.	MR. ATUL SHARMA	207,LAWYERS CHAMBERS,HIGH COURT OF DELHI,NEW DELHI OFFICE: LINK LEGAL,109.GOLF APARTMENTS,SUJAN SINGH, PARK,MAHARISHI RAMANNA MARG,NEW DELHI-110003	PHONE: 91(011)4610080- 82 91(011)4654840-42 Mobile No 9811055984 FAX: 91901104610083
DELHI DEVELOPMENT AUTHORITY (DDA) <u>OFFICE OF DDA(AT DHC) :</u> LAWYERS CHAMBER No.425 & 426 BLOCK-I,HIGH COURT OF DELHI, NEW DELHI-110003	1] AJAY VERMA & ASSOCIATES [SENIOR STANDING COUNSEL; VIDE LETTER DTD. 25.04.14] ----- 2] MR. RAJEEV BANSAL [SENIOR STANDING COUNSEL; VIDE LETTER DTD. 25.04.14] ----- 3] MS. ANUSUYA SALWAN ----- 4] MS. SANGEETA CHANDRA	1] I-22 (LGF) ,JANGPURA EXTENSION NEW DELHI-110014 RES.: B-32.SECTOR-14, NOIDA-201301 ----- 2] CHAMBER:D-26/A, JANGPURA EXTN., NEW DELHI ----- 3] CHAMBER NO.342, HIGH COURT OF DELHI RESI.: 47, PUSA ROAD, NEW DELHI RES.:16/331-B, KHAJOUR ROAD, KAROL BAGH, NEW DELHI ----- 4] CHAMBER NO. 173, NEW CHAMBER'S BLOCK, DELHI HIGH COURT, NEW DELHI RESIDENCE: CHAMBER NO.310,	PH. 24323307 MOB. 9811032001 FAX: 24322743 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in ----- OFF: 9811225368 RES: 25814176,25816483 ----- PH: 95120-2512387, 2512390 ----- OFF: 24324159,41824200 RES: 23677747,23541300 98101-14141 ----- 25827394

		<p>18/12, WEA, PUSA LANE, KAROL BAGH, NEW DELHI-110005</p> <hr/> <p>5] M-5, II ND FLOOR, JANGPURA EXTENSION, NEW DELHI-14</p> <hr/> <p>6] LAWYERS CHAMBER No. 311, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>RESIDENCE-CUM-OFFICE: S-432, GREATER KAILASH-I, NEW DELHI-110048</p> <hr/> <p>7] MR. PAWAN MATHUR [STANDING COUNSEL]</p> <p>(VIDE LETTER DTD.10.07.14)</p> <hr/> <p>8] MR. DHANESH RELAN [STANDING COUNSEL]</p> <p>(VIDE LETTER DTD.10.07.14)</p> <hr/> <p>9) MR. SANJEEV SAGAR [PANEL LAWYER]</p> <p>(VIDE LETTER DT. 21.04.16)</p>	<p>9899820000</p> <hr/> <p>TEL: (O) 43717775,24327181 MOB:9810029802</p> <hr/> <p>TEL.: 46567338, 29239458</p> <p>MOBILE: 9810031680, 9910106949</p> <p>E-MAIL: solicitor6@gmail.com</p> <hr/> <p>MOB: 9811016162</p> <p>OFFICE NO. 011- 22377840, 22375422, 47543981</p> <p>E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p>
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ELECTRICITY REGULATORY COMMISSION	1. MR. SURESH TRIPATHY ----- 2. MS. PRATIMA GUPTA	160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092 ----- 241, LAWYER CHAMBER,DELHI HIGH COURT,NEW DELHI RES.: C-11/1, DDA SFS FLATS, SAKET, NEW DELHI-110017	PH. 22444301, 22010642 MOBILE; 9810269115 ----- TEL. CH.: 23384122 MOBILE: 9811282222
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DELHI JAL BOARD	1. MR. SUMEET PUSHKARNA	CHAMBER No. 111, BLOCK-III,	MOBILE NO.: 9811042847

	<p>"STANDING COUNSEL"</p> <p>-----</p> <p>2. MS. SANGEETA BHARTI "ADDL.STANDING COUNSEL"</p> <p>-----</p> <p>3.MS. NANDITA RAO "ADDL.STANDING COUNSEL"</p>	<p>DELHI HIGH COURT, NEW DELHI</p> <p>-----</p> <p>405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>-----</p> <p>CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT</p>	<p>TEL.No. : 011-65161440 e-MAIL: pushlaw@yahoo.co.in</p> <p>-----</p> <p>MOB.:9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.com</p> <p>-----</p> <p>MOB.:9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com</p>
<p>DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)</p>	<p>1. MS. AVNISH AHLAWAT</p> <p>-----</p> <p>2. MR. SUMEET PUSHKARNA</p> <p>-----</p> <p>3. MR. AJAY VERMA</p>	<p>243,LAWYERS CHAMBER, DELHI HIGH COURT,N.DELHI-110003</p> <p>OFF: A-33,DEFENCE COLONY NEWDELHI-110024</p> <p>RES: A-855-F,SUSANT LOK PHASE-I,GURGAON,HARYANA</p> <p>-----</p> <p>2] 346-A, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>RES: F-254, VIKAS PURI, NEW DELHI-18 OFFICE;</p> <p>-----</p> <p>3] I-22 (LGF), JANGPURA EXTENSION, NEW DELHI-110014</p> <p>RES: B-32, SECTOR 14, NOIDA-201301</p>	<p>PH: 23384517 FAX: 011- 23382820</p> <p>PH: 51012214,51048401 MOBILE: 9810134741 EMAIL: PH: 95124-5048712</p> <p>avnishahlawat@yahoo.com</p> <p>-----</p> <p>PH:91-11-285535908 MOBILE: 9811042847 (SELF) 20605251 (OFF) EMAIL: pushkarnas</p> <p>-----</p> <p>PH: (11)24323307 Mob.:9811032001 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net</p>

	<p>-----</p> <p>4. MR. SANTOSH KUMAR TRIPATHI (LETTER DT. 19.08.2015)</p> <p>-----</p> <p>5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)</p>	<p>-----</p> <p>CHAMBER ADDRESS: 321, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001</p> <p>RESIDENCE/OFFICE ADDRESS: FLAT NO. 34, VIDHI APARTMENT, PLOT NO.116, I.P. EXTN. PATPARGANJ, DELHI -92</p> <p>-----</p> <p>CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p> <p>RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92</p>	<p>t.in FAX(11) 24322743 TEL: 95120)2512387,2512390. OUT SIDE DELHI (120)2512387,2512390</p> <p>-----</p> <p>MOB. NO. : 9868250806 PH. NO. :011-22231198</p> <p>-----</p> <p>MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199</p>
<p>DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)</p>	<p>1. MS. AVNISH AHLWAT</p> <p>-----</p> <p>2. SH. S.K. DUBEY</p> <p>-----</p> <p>3. SH. SUMEET PUSHKARNA</p>	<p>1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RES: A-33, DEFENCE COLONY, N.DELHI-110024</p> <p>-----</p> <p>2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>-----</p> <p>3]346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	

DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI-110002	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI 3, GULMOHAR ENCLAVE, NEW DELHI-49	PH. NO. 23389122, 23389454 PH.NO. 26511711, 26859797 FAX' 26519797
DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDER THE GOVT OF DELHI)	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003 OFF: A-33, DEFENCE COLONY NEW DELHI-110024 RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA	PH: 23384517 FAX: 011-23382820 PH: 51012214, 51048401 MOBILE: 9810134741 MAIL; AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712
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		RES: 47, PUSA ROAD, NEW DELHI	
DELHI POLLUTION CONTROL COMMITTEE LETTER DTD. 15.05.2012	1. MR. SANJEEV RALLI ----- 2. MR. BIRJA MAHAPATRA	CHAMBER NO. 391 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003 ----- CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003	MOB.: 9811087093 ----- MOB.: 9810935526
DENA BANK (LETTER DT. 25.11.2016)	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS ----- MR. ARUN AGGARWAL	74, JANPATH, NEW DELHI-110001 ----- 159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: 51, VIGYAN LOK, DELHI-110092 26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092	PH:+91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in ----- PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM
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DIRECTORATE OF REVENUE INTELLIGENCE	<u>PANEL OF COUNSELS</u> 1. MR. RAKESH KATYAL SENIOR STANDING COUNSEL	R/o A53, ASHOK VIHAR, PHASE-III, DELHI-110052	TEL.: 27302553, FAX: 23933553, MOB.: 9810643553 email.: rajeshlawyer@yahoo.com

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RES.: HOUSE NO.52, MANSI VIHAR,
SANJAY NAGAR GHAZIABAD, (U.P.)

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TAXATION:

201, LAWYERS CHAMBER, DELHI
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1. MR. ADITYA SINGLA
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LETTER DT. 16.03.2017

	<p>5. MR. R.N. SINGH SENIOR STANDING COUNSEL</p> <p>-----</p> <p>6. MR. R.V. SINHA, SINHA & ASSOCIATES, SENIOR STANDING COUNSEL</p> <p>-----</p> <p>7. MR. SATISH AGGARWALA SENIOR STANDING COUNSEL</p> <p>-----</p> <p>8. MR. VINOD DIWAKAR, SENIOR STANDING COUNSEL</p> <p>-----</p> <p>1. MR. ABHAYA NATH DAS JUNIOR STANDING COUNSEL</p> <p>-----</p> <p>INTELLIGENCE OFFICER, DRI, HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT</p>	<p>-----</p> <p>CHAMBER No. 540-541, PATIALA HOUSE COURTS, TILAK MARG, NEW DELHI-110001</p> <p>-----</p> <p>CHAMBER No. 405, BLOCK No. III, DELHI HIGH COURT COMPLEX, NEW DELHI-110001</p> <p>-----</p> <p>464, DELHI HIGH COURT, NEW DELHI</p> <p>-----</p> <p>3, BIRBAL ROAD, 2ND ROAD, JANGPURA EXTENSION, NEW DELHI- 110014</p> <p>-----</p> <p>319, SAKET COURT CHAMBERS, NEW DELHI-110016</p> <p>-----</p> <p>INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS), 7TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI.</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT PARYAVARAN BHAWAN, 6TH FLOOR, CGO COMPLEX, NEW DELHI.</p>	<p>TEL.:23386464, MOB.:9868102646</p> <p>-----</p> <p>TEL: 23072490 MOB.: 9868230464</p> <p>-----</p> <p>TEL.:23385818, MOB.:9899816666</p> <p>-----</p> <p>TEL.:43541043, MOB.:99899392122</p> <p>-----</p> <p>TEL.:0124-4060458, MOB.:9818918655</p>
<p>DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)</p>	<p>MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)</p>		

<p>DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]</p>	<p>MS. AMITA GUPTA, ADVOCATE</p>	<p>100, SUKHDEV VIHAR, NEW DELHI-110025</p>	<p>TEL.: 011-26911252, 09810017035, 66861070621</p>
<p>DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)</p>	<p>MR. SUNIL SABHARWAL</p>	<p>CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015</p>	<p>PHONE: 25195602 (R) ,23910585 (O) MOB.: 9810193509</p>
<p>DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI (LETTER DT. 29.08.2016)</p>	<p>MR. PARVINDER CHAUHAN, ADVOCATE ----- MS. MINI PUSHKARNA, ADVOCATE</p>	<p>CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001 ----- CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.</p>	
<p>DELHI WAQF BOARD (EARLIER KNOWN AS DELHI WAKF BOARD)</p>	<p>MR. HASHMAT NABI "ADDITIONAL STANDING COUNSEL" ----- MR. SALEEM AHMED, 'STANDING COUNSEL' (LETTER DT. 21.04.2016) ----- MR. WAJEEH SHAFIQ 'NOMINATED STANDING COUNSEL' (LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017) ----- MR. ALY MIRZA 'NOMINATED/ADDITIONAL STANDING</p>	<p>B-1/15, LOWER GROUND FLOOR, HAUZ KHAS, NEW DELHI-110016 ----- A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013 ----- OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001 FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012 ----- G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013</p>	<p>PH. 011-41407822/23 TELE FAX: 011-26561063 MOB: 9810017822 ----- TEL: OFF.:011-41054182 MOB.:9811079721 ----- MOB.: 9953756236 ----- MOB: 9899720944</p>

	COUNSEL' (LETTER DT. 17.05.2016)		
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DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI- 110003	
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS GOVT. OF NCT OF DELHI (LETTER DT. 24.06.2016)	MR. PABITRA ROYCHAUDHURI (GOVT. PLEADER/ ADDITIONAL STANDING COUNSEL (CIVIL)) ----- MR. TARUNVIR SINGH KHEHAR (GOVT. PLEADER/ ADDITIONAL STANDING COUNSEL (CIVIL))	B-167, FIRST FLOOR, C.R. PARK, NEW DELHI-110019 ----- A2/113 (BASEMENT), SAFDARJUNG ENCLAVE, NEW DELHI-110029	
DELHI STATE HAJ COMMITTEE	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW	MOB.: 9810053768

(LETTER DATED 07.11.2016)		DELHI	
EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)	<p>1.MR. RAJESH MANCHANDA</p> <p>-----</p> <p>2. MR. AMIT KHEMKA</p> <p>-----</p> <p>3. SH. KESHAV MOHAN</p> <p>-----</p> <p>4. MS. APARNA BHAT</p> <p>-----</p> <p>5. MR. SIBO SANKAR MISHRA</p>	<p>1]CHAMBER NO.111, PATIALA HOUSE COURTS N. DELHI 110001</p> <p>-----</p> <p>2] 69, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, N. DELHI.110001</p> <p>-----</p> <p>3] E-157, SECTOR-20, NOIDA-201301</p> <p>-----</p> <p>4] 3/14B, L.G.F., JANGPURA, NEW DELHI-110014</p> <p>CHAMBER NO. 206, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA NEW DELHI-110001</p> <p>-----</p> <p>5] LAWYERS CHAMBER NO. 32 SUPREME COURT OF INDIA NEW DELHI-110001</p>	<p>1]PH.& FAX 0011-23386930 (M) 9811010461</p> <p>-----</p> <p>2]PH.011-23387323 (M) 9811502010</p> <p>-----</p> <p>3]TEL:0120-2528748,2534397 2556293,2556294 FAX: 0120-2554530 MOB: 9818922800 E-mail: k_mohan2371@yahoo.co.in</p> <p>-----</p> <p>4]TEL.91-11-24376447 TELEFAX.91-11-24376446 E-mail: aparna_bhat@vsnl.com</p> <p>-----</p> <p>5]PH:9311122138, 9810122138</p>
EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) , REGIONAL OFFICE: DELHI (NORTH)	1. MR. KESHAV MOHAN	CHAMBER NO.408,BLOCK-III HIGH COURT OF DELHI OFFICE: D-251, DEFENCE COLONY, NEW DELHI-110024.	MOB: 9818922800 TEL.: 011-41686836-37 FAX: 011-41686835

<p>(FOR THE BLOCK YEAR 2017-19) VIDE LETTER DTD. 05.07.2017</p> <p>(ON BEHALF OF CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORGANIZATION/ CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI / REGIONAL PROVIDENT FUND COMMISSIONER, DELHI (NORTH) ETC.)</p>	<p>-----</p> <p>2. MR. ARVIND KUMAR VERMA</p> <p>-----</p> <p>3. MR. SATPAL SINGH</p>	<p>-----</p> <p>CHAMBER NO. 1/C-2, OPP. BAR CONNSEL OFFICE, IST FLOOR, LAWYERS CHAMBER, HIGH COURT OF DELHI</p> <p>OFFICE: 615, INDER PRAKASH BUILDING, BARAKHAMBHA ROAD, NEW DELHI-110001</p> <p>-----</p> <p>CHAMBER NO. 601, BLOCK-III, HIGH COURT OF DELHI</p> <p>OFFICE: CHAIRMAN BHAWAN, NEAR SR SEC SCHOOL, VILLAGE KHAJOORI KHASH, P.O.GOKULPURI, DELHI-110094</p>	<p>E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotuslawpartners.com</p> <p>-----</p> <p>MOB.: 9811640858</p> <p>-----</p> <p>MOB.: 9810780218</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (SOUTH)</p> <p>(LETTER DT. 29.08.2016)</p>	<p>MR. R.C. CHAWLA "STANDING COUNSEL"</p> <p>-----</p> <p>MR. KESHAV MOHAN, ADVOCATE</p> <p>(EMPANELMENT FOR THE BLOCK YEAR 2016-2018)</p>	<p>20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>LOTUS LAW PARTNERS D-251, DEFENCE COLONY, NEW DELHI-110024</p>	<p>TEL.No. 23387261 MOB.: 9810395454</p> <p>-----</p> <p>TEL.: 011-41686836-37 FAX : 011-41686835 E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotuslawpartners.com</p>
<p>EMPLOYESS' PROVIDENT FUND</p>	<p>MR. R.C. CHAWLA</p>	<p>6] 20, LAWYERS' CHAMBER,</p>	<p>TEL.No. 23387261</p>

ORGANISATION (EPFO) REGIONAL OFFICE: BHAVISHYA NIDHI BHAWAN, SECTOR-15-A, FARIDABAD- 121007 (HARYANA) LETTER DTD. 24.05.2012	"PANEL ADVOCATE"	HIGH COURT OF DELHI, NEW DELHI-110003	MOB.: 9810395454
EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD. 21.1.08 ----- LETTER DTD. 20.3.2008	1. MS. REKHA PALLI ----- 2. MR. K.P. MAVI	1] CHAMBER NO.64, SUPREME COURT OF INDIA NEW DELHI. ----- 2] 321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003. OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,	CHAMBER PHONE NO. 23383263 MOBILE: 9810380823 ----- TEL.NO. 2338 4217 TEL.NO. 2248 5717 MOBILE: 9810435717
ENGINEERING PROJECTS {INDIA} LIMITED	1] MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE ----- 2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	1] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003 ----- 2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONE: 2436 1666 & 2436 2120 ----- PHONES: 2436 1666 & 2436 2121
ELECTION COMMISSION OF INDIA & CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
FOOD CORPORATION OF INDIA [LETTER DTD. 05.01.2015]	1. MR. MANOJ, ADVOCATE 'STANDING COUNSEL'	112, C.K.DAFTARY LAWYERS' CHAMBER BLOCK, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI-110001	PH.: 011-2307028

	<p>-----</p> <p>2. MS. HARVINDER OBEROI</p> <p>'STANDING COUNSEL'</p>	<p><u>OFF. CUM RES. :</u> 613, SECTOR-29, NOIDA (U. P.)</p> <p>-----</p> <p>309, LAWYERS CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p><u>OFFICE:</u> E-106 (G.F.), KALKAJI, NEW DELHI CHAMBER No.277, PATIALA HOUSE COURT, NEW DELHI-110001</p>	<p>PH.: 0120-4208459 MOB.: 9350041255</p> <p>-----</p> <p>MOB.: 9213293004</p> <p>MOB.: 9810178825</p> <p>PH.: 011-26228585</p>
<p>FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE</p>	<p>M/s LEGAL AXIS ATTORNEYS & SOLICITORS</p>	<p>C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.: 011-41404040 E-MAIL: legalaxis@legalaxis.net</p>
<p>GAIL (INDIA) LTD.</p> <p>(LETTER DTD. 02.08.2017)</p>	<p>MR. SANJEEV SAGAR 'STANDING COUNSEL'</p> <p>-----</p> <p>MR. SANDEEP MAHAPATRA 'STANDING COUNSEL'</p> <p>-----</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>OFFICE ADDRESS:-18, HARGOBIND ENCLAVE, 2ND FLOOR, BHARTENDU HARISH CHANDRA MARG, DELHI- 110092</p> <p>-----</p> <p>E-45, IST FLOOR, LAJPAT NAGAR- III, NEW DELHI-110024</p> <p>CHAMBER No. 267, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI</p> <p>-----</p>	<p>MOB: 9811016162 9810021846</p> <p>OFFICE NO. 011- 47543981, 22377840, 22375422</p> <p>E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p> <p>-----</p> <p>MOB: 9811472444</p> <p>E-MAIL: sdeepmahapatra@gmail.com</p> <p>-----</p>

	MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003	MOB.: 9810153018 E-MAIL: advpurnima111@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003	MOB.: 9810153018 E-MAIL: advpurnima111@gmail.com
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DWARKA, SECTOR-16, NEW DELHI-110078	1. G.D. GOEL & CO. ----- 2. M/s SIKRI & COMPANY ----- 3. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"	373, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001 D-14, SECOND FLOOR, MARG NO. 13, SAKET, NEW DELHI- 110017 ----- 229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI- 110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024 ----- CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003	PHONE: 23388969 Mob:9811941888, 9899811102 Email: gopallaw@yahoo.com Ph: 41671137, 26866141 ----- MOB: 9810113256
GANDHI SMRITI AND DARSHAN SAMITI	MR. M. ATYAB SIDIQI	CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II	MOB.: 09871321935

<p>LETTER DTD. 21.05.12</p>		<p>HIGH COURT OF DELHI, NEW DELHI J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>PH.:0120 4357204</p>
<p>PANEL OF: GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. RAHUL MEHRA [GOVERNMENT PLEADER/ SENIOR STANDING COUNSEL (CIVIL)]</p> <p>MR. RAHUL MEHRA [PUBLIC PROSECUTOR/ STANDING COUNSEL (CRIMINAL)]</p> <p><u>GOVERNMENT PLEADERS/ ADDITIONAL STANDING COUNSELS (CIVIL)</u></p> <ol style="list-style-type: none"> 1. MR. SANJOY GHOSE 2. MR. GAUTAM NARAYAN 3. MR. DEVESH SINGH 4. MR. SATYAKAM 5. MR. ANUJ AGGARWAL 6. MR. NAUSHAD AHMED KHAN 7. MR. SANTOSH KUMAR TRIPATHI 	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

GOVERNMENT PLEADERS/
PANEL ADVOCATES

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR
CHAUHAN
9. MR. D. RAJESHWAR RAO

10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA

30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI

50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR
RAY
62. MS. SONAM GUPTA
63. MR. SUMER KUMAR SETHI
64. MR. SUMIT AGARWAL
65. MR. SUMIT KUMAR BATRA
66. MR. SUNIL GOEL
67. MS. SUNITA BANSAL
68. MS. SWATY SINGH MALIK
69. MS. SWEETY SINGH
70. MR. UDIT GUPTA

<p>(NOTIFICATION DTD. 14.07.2017)</p>	<p>71. MR. UTTAM DUTT 72. MR. VARUN NISCHAL 73. MR. VIKAS SHOKEEN 74. MR. VIKRANT NARAYAN VASUDEVA 75. MR. VINOD KUMAR GOYAL 76. MR. VIRENDER KUMAR VATS 77. MR. VIVEK SINGHAL</p> <p>----- MR. RAMESH SINGH, ADVOCATE (GOVERNMENT PLEADER/ STANDING COUNSEL (CIVIL))</p>	<p>----- P-4, 2ND FLOOR, GREEN PARK EXTENSION, NEW DELHI-110016</p>	
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT [NOTFN. DTD. 09.03.2017]</p>	<p>1. MS. RACHNA SRIVASTAVA 2. MR. ARUN BIRBAL 3. MR. PUNEET AGARWAL 4. MR. SUDERSHAN JOON 5. MS. DEEPIKA 6. MS. ABHA MALHOTRA 7. MR. SANJAY KUMAR PATHAK 8. MR. KAMAL KANT JHA 9. MS. MINI PUSHKARNA 10. MR. SACHIN NAWANI</p>		

	<p>11.MR. RAJNEESH KUMAR SHARMA</p> <p>12.MS. ASTHA TYAGI</p> <p>13. MS. MONIKA TRIPATHY PANDEY</p> <p>14. MR. SIDDHARTHA PANDA</p> <p>15. MR. BIRAJA KANTA MAHAPATRA</p> <p>16. MR. AKHIL MITTAL</p> <p>17. MS. RUCHIKA RATHI</p> <p>[FOR TWO YEARS W.E.F. 13.03.2016]</p>		
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
HINDUSTAN PETROLEUM CORPORATION LIMITED [LETTER DTD. 17.09.14]	SENIOR MANAGER, LEGAL NORTH ZONE	6 TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092	

HIGH COURT OF DELHI
NEW DELHI

(LETTER DTD. 18.04.2017)
(CIRCULAR DTD. 01.05.2017)

1. MR. A.D.N. RAO,
ADVOCATE-ON-RECORD (SUPREME
COURT OF INDIA)

116, LAWYERS' CHAMBER, SUPREME COURT
OF INDIA, NEW DELHI

MOB. : 9810153907

2. MS. C.K. SUCHARITA,
ADVOCATE-ON-RECORD (SUPREME
COURT OF INDIA)

CJAMBER No. 214, NEW LAWYERS
CHAMBERS, SUPREME COURT OF INDIA,
TILAK LANE, NEW DELHI

MOB.: 9810469738

3. MR. VIRAJ R. DATAR,
ADVOCATE

OFF.: 43, 1ST FLOOR, HANUMAN
ROAD, CONNAUGHT PLACE, NEW DELHI

MOBILE NO. 9811159944

CHAMBER No. 412A, BLOCK III, NEW
LAWYERS CHAMBER BLOCK, DELHI HIGH
COURT, NEW DELHI.

4. MR. SYED AHMED SAUD
ADVOCATE

201, SETALVAD BLOCK, LAWYERS
CHAMBERS, SUPREME COURT OF
INDIA, NEW DELHI

MOBILE NO. 9910013800

5. MR. RAJSHEKHAR RAO
ADVOCATE

Z-24, LOWER GROUND FLOOR,
HAUZ KHAS ENCLAVE,
NEW DELHI - 110016

PH: - 9811153933,
40583933, 40593933

6. MR. JAYANT MEHTA
ADVOCATE

A-338, LGF, DEFENCE COLONY, NEW
DELHI-110024

MOB. : 9810222511
PH: - 41401500,
24331500

7. MR. SANJOY GHOSE
ADVOCATE

A-187, DEFENCE COLONY
(BASEMENT),
NEW DELHI - 110024

PH: - 981118889,
24338889

8. MS. ANU BAGAI
ADVOCATE

327, LAWYERS CHAMBERS,
DELHI HIGH COURT,
NEW DELHI - 110003

PH: - 9810096764,
23388736

OFF.: B3/1B, LGF, SAFDARJUNG

	<p>-----</p> <p>9. MR. SIDHARTH AGGARWAL ADVOCATE</p> <p>-----</p> <p>10. MS. SONIA SHARMA, ADVOCATE</p>	<p>ENCLAVE, NEW DELHI - 110029</p> <p>-----</p> <p>B-18, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI - 110013</p> <p>-----</p> <p>137-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110503</p>	<p>-----</p> <p>PH: - 41825572, 46622116</p> <p>-----</p> <p>MOB.: 9582228856</p>
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
<p>HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016]</p> <p><u>DETAILS ARE AS UNDER:</u></p> <p>1.ARMYPUBLICSCHOOL(APS), DHAULA KUAN 2.ARMYPUBLICSCHOOL(APS), DELHI CANTT. 3.DELHI AREA PRIMARY SCHOOL (DAPS), DELHI CANTT 4.TAURUS DELHI AREA PRIMARY SCHOOL(TDAPS), DELHI CANTT 5.ARMY COLLEGE OF MEDICAL SCIENCES (ACMS), DELHI CANTT 6.ARMY INSTITUTE OF EDUCATION (AIE), GREATER NOIDA 7.ARMY INSTITUTE OF MANAGEMENT TRAINING (AIMT),</p>	<p>1. COL.R. BALASUBRAMANIAM, VSM(RETD.) (STANDING COUNSEL W.E.F. 01.10.2016)</p> <p>-----</p> <p>2.MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016)</p>	<p>116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>-----</p> <p>OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	

<p>GREATER NOIDA 8.ARMY ENVIRONMENTAL PARK AND TRAINING AREA (AEPTA) , DELHI CANTT 9.TAURUS CSD CANTEEN, DELHI CANTT 10.TAURUS OFFICERS' HOSTEL (TOH) ,DELHI CANTT 11.TAURUS ARMY BOYS HOSTEL (TABH) , DELHI CANTT 12.ALBERT EKKA INSTITUTE (AEI) , DELHI CANTT 13.AWWA ASHA SCHOOL, DELHI CANTT 14.TAURUS OFFICERS' INSTITUTE (TOI) , DELHI CANTT 15.EX SERVICEMEN CSD CANTEEN, NOIDA 16.AASTHA COUNSELLING CENTRE & SUJOK HEEALING CENTRE AT ARJAN VIHAR, DELHI CANTT. 17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM) , DELHI CANTT 18.DELHI AREA OFFICERS' MESS</p>			
<p>HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL) , UTTARANCHAL-246174</p>	<p>M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY</p>	<p>OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201</p>	<p>TEL:011-23384004 MOBILE: +91 9873890442</p>
<p>HDFC BANK</p>	<p>MR. RAJAT KATYAL</p>	<p>R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-</p>	<p>MOB.: 9811250543</p>

(LETTER DTD. 10.04.2017)		110048	PH.: 011 26211488
<u>INSURANCE COMPANIES</u> i) TATA AIG GENERAL INSURANCE CO. LTD	1. MS. ANJALI BANSAL ----- 2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	26, NAVJIVAN VIHAR, NEW DELHI-110017 ----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	MOB.9911555337 ----- PH.:23381874 Ph.:24318802/43575496 MOB: 9810528802
ii) RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI ----- (LETTER DTD. 23.05.2017) (TO ISSUE THE NOTICE/SUMMONS)	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014 ----- REGIONAL OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. 2 ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020 CORPORATE OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4 TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE, OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063	PH. 011-24323282-84 MOB.9810528802 -----

iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in
iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN ----- 2. MR. PANKAJ SETH	360,SECTOR-15A NOIDA-201301 ----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ----- EMAIL: pankajseth74@sify.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES. : 26273418,40533693
v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB.9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE- I,II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: pankajseth74@sify.com
vii)ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA -----	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 -----	FAX : 95120-2576125 & 95120-25770599 -----

	2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	OFFICE: D-85, PREET VIHAR, DELHI-110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001	PH: 011-32082849 MOB: 9871980203, 9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. K.L. NANDWANI	D-2/28, JANGPURA EXTENSION, NEW DELHI-110014.	MOBILE: 9810069851/9810528802
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA ----- MR. KANWAL CHAUDHARY ----- MR. PANKAJ SETH, ADVOCATE ----- M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 ----- OFF.ADD.: EA-413, MAYA ENCLAVE, NEW DELHI-110064. ----- OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054 ----- 131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD,	----- PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com ----- PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: pankajseth74@sify.com ----- PH.: 9910160045

(LETTER DT. 25.02.2017)	----- Mr. JPN SHAHI, ADVOCATE	NEW DELHI-110001 ----- F-86, 2 nd Floor, VIKAS PURI, NEW DELHI-110018	----- PH.: 28535913 MOB.: 9811148998 e-MAIL: advjpnshahi@gmail.com
xi] SHRIRAM GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: pankajseth74@sify.com TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.: 26273418, 40533693
xii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: pankajseth74@sify.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418, 40533693 111111
xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. LETTER DATED 19.07.2012	MS. SHANTHA DEVI RAMAN	360, SECTOR-15A, NOIDA-201301 (U.P.)	PH.: 09868101409
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com
XV] L&T GENERAL INSURANCE CO	MR. RAJEEV M ROY		

LTD. LETTER RECEIVED ON 16.12.2015			
NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]	MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY) ----- MR. SWETANK SHANTANU & MR. PRATAP SHANKAR [EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]	CHAMBER: 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 RESIDENCE: H-22, III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092 ----- 'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014	PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo .co.in -----
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO.ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH, NEW DELHI-110 065	
	MR. ARJUN HARKAULI, "STANDING COUNSEL"	CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.	MOB: 09818072418
	MS. MONIKA ARORA "STANDING COUNSEL"		
(LETTER DATED 16.11.2016)	-----	-----	-----

	MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"		
INDIAN OIL CORPORATION (CORPORATE OFFICE) , REFINERIES & PIPELINES DIVISIONS ----- INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}	M/S KAURA & CO. ----- MR. M.M. KALRA ----- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES	CHAMBER 345, DELHI HIGH COURT, NEW DELHI I-H, FIRST FLOOR, VANDANA BLDG., TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI ----- B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI ----- CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE) , TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301	PHONE: 2338 1487 PHONE: 2332 7461, 2335 5412, 2331 1692 ----- PHONE 55265342 (O) , 22754791 (R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.com ----- PHONE: 23386433 PHONE: 23991607 PHONE: 95120-2511628, 95120-2512158, TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.in jagatarora@airtelbroadband.in
INDRAPRASTHA POWER GENERATION CO. LTD.	MR. JASHAN PREET SINGH BRAR	CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024	
INDIAN AIRLINES CORPORATION LIMITED	M/S SURI AND COMPANY	12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003	PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR

	----- M/S BHASIN & CO. -----	----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001 -----	VINAY SHAILENDRA, ADVOCATE) ----- PH. 23315024,23322601,23326 968 -----
	M/S NATH & ASSOC.	238/1 KAILASH HILLS	PH. 26911129,26835929
INDIAN BANKS' ASSOCIATION	MR. JAGAT ARORA	CHAMBER NO.143 DELHI HIGH COURT NEW DELHI-110003 RES.HOUSE NO.132 SECTOR 15A NOIDA-201301	TEL. 23386433 TEL. 95120-2511628 95120-2512158 E-MAIL: rajatarora@optoconnect.net.in
INDIAN OVERSEAS BANK	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	Ph.:91-11-23356664 23356665 Fax: 91-11-23321585, e-mail: mlkktax@bol.net.in
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI ----- 2. MR. SANJAY KATYAL	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054. RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049 ----- 461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 RES.-CUM-OFFICE	PHONE NO. 9868166350 EMAIL: advocate_hk@yahoo.com m ----- TEL.NO.23381256 TEL.27303553,

		A-53, ASHOK VIHAR, PHASE-III DELHI-110052	27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	20-A, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	TEL.: 011-23386914, 23385275 MOB.: 9811034115; FAX: 011-23385245
INDIAN COUNCIL OF MEDICAL RESEARCH	MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]	CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 <u>OFFICE ADDRESS:</u> BHALLA & BHALLA (LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	
INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
COMMISSIONER OF INCOME TAX (JUDICIAL) DEPARTMENT ALLOCATION OF WORK AMONG THE SENIOR AND JUNIOR STANDING COUNSEL VIDE LETTER DTD.	<u>GROUP-A</u> i] PR. CIT/CIT CIT-I, CIT-2, CIT-7, CIT-8, CIT (CENTRAL) -1, CIT (TDS) -1 & 2, CIT-[EXEMPTION] ii] PR. DIT/DIT DIT-(INTELLIGENCE AND		

11.07.2017

(FOR ADDRESS AND PHONE NOS. DETAILS RECEIVED FROM EARLIER LETTERS, MENTIONED IN BELOW ROW, MAY BE PERUSED)

CRIMINAL INVESTIGATION)-1 & 2, DIT-(RECOVERY)

i) MR. RAHUL CHAUDHARY WITH MR.SANJAY KUMAR

ii) MR. ZOHEB HOSSAIN WITH MR. DEEPAK ANAND

iii) MR. RAHUL KAUSHIK WITH MS. VIBHOOTI MALHOTRA

GROUP-B

i] PR. CIT/CIT
CIT-3,CIT-4,CIT-5,CIT-6,CIT-9,CIT (CENTRAL) -3,
CIT (LTU)

ii] PR.DIT/DIT
DIT(SYSTEMS) -1 TO 5

iii) WRITS AGAINST
CBDT/OUTSIDE CHARGES

i) MR. RAHUL CHAUDHARY WITH
MR SANJAY KUMAR

ii) MR. RUCHIR BHATIA WITH
MR. PUNEET RAI

iii) MR. ASHEESH JAIN WITH
MR. ARUN KHATRI

GROUP-C

i] PR. CIT/CIT
CIT-12,CIT-13,CIT-14,CIT-15,CIT-16,CIT-22, CIT-23,
CIT-24, CIT (CENTRAL) -2

ii] PR.DIT/DIT
DIT (INV.) -2

i) MR. ASHOK MANCHANDA WITH
MR. RAGHVENDRA KISHORE SINGH

ii) MR. ZOHEB HOOSAIN WITH MR.
DEEPAK ANAND

iii) MR. ASHEESH JAIN WITH MR.
ARUN KHATRI

GROUP-D

i] PR. CIT/CIT
CIT-10,CIT-11,CIT-17,CIT-
18,CIT-19,CIT-20,CIT-21
CIT (APPROPRIATE AUTHORITY) -
1 & 2

ii] PR.DIT/DIT
DIT (INV.)-1

i) MR. ASHOK MANCHANDA WITH
MR. RAGHVENDRA KISHORE
SINGH

ii) MR. ZOHEB HOOSAIN WITH
MR. DEEPAK ANAND

iii) MR. RAHUL KAUSHIK WITH
MR. VIBHOOTI MALHOTRA

GROUP-E

i] PR. CIT/CIT
CIT (INTERNATIONAL
TAXATION) - 1 TO 3

i) MR. RAHUL CHAUDHARY WITH
MR. SANJAY KUMAR

ii) MR. RAHUL KAUSHIK WITH
MS. VIBHOOTI MALHOTRA

iii) MR. RUCHIR BHATIA WITH
MR. PUNEET RAI

<p>INCOME TAX DEPARTMENT (LETTER DATED 20.02.2017 REG. ALLOCATION OF WORK)</p> <p>ALLOCATION OF WORK REVISED VIDE LETTER DTD. 11.07.2017 MENTIONED IN ABOVE ROW)</p>	<p>1. MR. DILEEP SHIVPURI SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. SANJAY KUMAR, MOB.: 9871645985)</p>	<p>B-5/79, 2nd FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOBILE: 9001004111</p> <p>EMAIL: dilipshivpuri@gmail.com</p>
	<p>2. MR. RAHUL CHAUDHARY</p> <p>(JR. STANDING COUNSEL ATTACHED - MS. LAKSHMI GURUNG, MOB.: 9313004529)</p>	<p>5, SIRI FORT ROAD, LOWER GROUND FLOOR, DELHI-110049</p>	<p>MOBILE: 9810567864</p> <p>EMAIL: rahulchaudhary_rc@yahoo.com</p>
	<p>3. MR. ASHOK MANCHANDA SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. RAGHVENDRA KISHORE SINGH, MOB.: 9717572557)</p>	<p>B-3/60, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOBILE: 9999333001</p> <p>EMAIL: ashokkmanchanda@gmail.com</p>
	<p>4. MR. RUCHIR BHATIA SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. PUNEET RAI, MOB.: 9810023745)</p>	<p>210, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH MARG, NEW DELHI</p>	<p>MOB.: 9810371417</p> <p>EMAIL: hatiaruchir@gmail.com</p>
	<p>5. MR. ZOHEB HOSSAIN SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. DEEPAK ANAND, MOB.: 9910039942)</p>	<p>S-484, GREATER KAILASH-1, 2ND FF, NEW DELHI-48</p>	<p>MOB.: 9650003560</p> <p>EMAIL: hossainzoheb@gmail.com</p>
	<p>6. MR. RAHUL KAUSHIK</p>	<p>51, LAWYERS CHAMBER, SUPREME</p>	<p>MOB.: 9818791820</p>

	<p>SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MS. VIBHOOTI MALHOTRA, MOB.: 9811155275)</p> <p>-----</p> <p>7. MR. ASHEESH JAIN SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. ARUN KHATRI, MOB.: 9811821180)</p> <p>-----</p> <p>MR. AJIT SHARMA, JR. STANDING COUNSEL</p>	<p>COURT OF INDIA, NEW DELHI-110001</p> <p>-----</p> <p>7, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH MARG, NEW DELHI-110003</p> <p>-----</p>	<p>EMAIL: Rahul2681@gmail.com</p> <p>-----</p> <p>MOB.: 9811125100</p> <p>EMAIL:asheesh@ajlc.in</p> <p>-----</p>
<p>IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)</p>	<p>MS. LEENA TUTEJA</p>	<p>265, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003</p> <p>OFFICE: C-8, JUNG PURA EXTENSION NEW DELHI</p>	<p>PH: 23386638</p> <p>PH: 24318516, 24318517, 24318518 MOB: 9810049061, 9868524879</p>
<p>IDBI BANK (LETTER DTD. 17.05.2016)</p>	<p>M/S KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS</p>	<p>15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>PH:011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org</p>
<p>THE INSTITUE OF COMPANY SECRETARIES OF INDIA (LETTER DT. 30.09.2016)</p>	<p>MR. R.D. MAKHEEJA, ADVOCATE</p>	<p>CHAMBER No. 383, BLOCK II, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE-CUM-RESIDENCE: B-41, NEW KRISHNA PARK, NEAR JANAKPURI (WEST) METRO STATION, NEW DELHI-110018</p>	<p>TEL.No.: 931227305 e-MAIL: rdmakheeja@gmail.com TEL.No.:9811095295</p>

INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (LETTER DTD. 15.07.2017)	MR. NIKHIL MAJITHIA, ADVOCATE (STANDING COUNSEL)	114, FIRST FLOOR, MASJID ROAD, BHOGAL, JANGPURA, NEW DELHI- 110014	MOB.: 9910415522 E-MAIL: nikhil.majithia@gmail.com
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067 (LETTER DTD. 15.06.2017)	MS. MONIKA ARORA 'STANDING COUNSEL' (NO OTHER PERSON SHALL BE ENTITLED TO RECEIVE NOTICE, WRIT PETITIONS ETC. ON BEHALF OF JNU)	B-100 (FIRST FLOOR) SHIVALIK MALVIYA NAGAR NEW DELHI-110017 CHAMBER NO. 446, BLOCK-I LAWYERS' CHAMBER DELHI HIGH COURT	
JAMIA MILLIA ISLAMIA UNIVERSITY [LETTER DTD. 04.09.2015]	DR. AMIT GEORGE ----- MS. ZEBA KHAIR (LETTER DTD. 21.04.2016)	CHAMBER NO. 316, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI T-15, GREEN PARK EXTENSION, NEW DELHI-110016 ALSO AT: CHAMBER OF LEGAL ADVISOR, LEGAL & ORDINANCE CELL, OFFICE OF THE REGISTRAR, ADMINISTRATIVE BLOCK, JAMIA MILLIA ISLAMIA, JAMIA NAGAR, NEW DELHI-110025 ----- CHAMBER NO. 604, BLOCK NO. 3, DELHI HIGH COURT, NEW DELHI. RESIDENCE-CUM-OFFICE ADDRESS: 27, POCKET - 1, JASOLA VIHAR, NEW DELHI	MOBILE: +91-9910524364 TEL: 011-417546995 011-26177424 ----- MOBILE: +91-9810602612 E-MAIL : zkadvocate@gmail.com

JAMIA HAMDARD (HAMDARD UNIVERSITY)	MR. SAKET SIKRI, ADVOCATE	CHAMBER NO. 229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	
JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI	MR. ARJUN MITRA	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.: 9810412737 E-MAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS (LETTER DTD. 20.04.2017)	MR. ARJUN MITRA	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
KENDRIYA VIDYALAYA SANGATHAN (14.9.2006)	MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL" (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016) ----- MR. R.N. SINGH, ADVOCATE 'EMPANELLED STANDING COUNSEL' ----- MS. ANJANI AIYAGARI ADVOCATE ----- MR. K.M. SINGH	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK), SUPREME COURT OF INDIA, NEW DELHI - 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096 ----- 540-541, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001 ----- 64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019 ----- G-8, GALI No. 20, RAJAPURI,	MOBILE: 9810063946 TELE-FAX: 22620344 e-mail: rajappa1960@yahoo.com advocaterajappa@gmail.com ----- ----- -----

<p>LETTER DATED 31.05.2016</p>	<p>'EMPANELLED STANDING COUNSEL'</p> <p>-----</p> <p>MR. ANIL NAG 'SENIOR COUNSEL'</p> <p>-----</p> <p>MRS. RASHMI BANSAL 'SENIOR COUNSEL'</p> <p>-----</p> <p>MR. ASHOK KUMAR SHARMA 'COUNSEL'</p>	<p>UTTAM NAGAR, NEW DELHI</p> <p>-----</p> <p>A-64, SECTOR-39, NOIDA U.P., PIN-201303</p> <p>-----</p> <p>O-3/2, SECTOR-13, R.K. PURAM, DELHI-110066</p> <p>-----</p> <p>CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054</p>	
<p>SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA</p>	<p>1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA)</p> <p>-----</p> <p>2. M/S G.D. GOEL & CO. ADVOCATES</p>	<p>E-83, GREATER KAILASH-II, N. DELHI-110048</p> <p>-----</p> <p>CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 <u>RES.:</u> D-14, MARG NO.13 SAKET, NEW DELHI-17</p>	<p>MOB.9560193341 email.smisra65@hotmail.com</p> <p>-----</p> <p>PHONE: 2338 9831 MOBILE: 9811316846</p>
<p>LOK SABHA SECRETARIAT</p>	<p>MS. MANINDER ACHARYA</p> <p>MR. SACHIN CHOPRA</p> <p>MS. ANUPAM SANGHI</p> <p>MR. VIVEK SAHARYA</p>	<p>NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003</p>	

LAND ACQUISITION, LAND & BUILDING DEPARTMENT, GOVT. OF NCT OF DELHI (LETTER DT.17.02.2017)	MR. YEESHU JAIN, ADVOCATE "STANDING COUNSEL" [TERM EXTENDED FOR ONE YEAR WEF 01.01.2017]	380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003	MOB.: 9811394417
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<p>MINISTRY OF RAILWAYS [05.01.2015]</p>	<p>MR. JAGJIT SINGH (STANDING COUNSEL)</p> <p>----- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL</p>	<p>156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003</p> <p>M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI</p> <p>101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI</p>	<p>{M} 9810034684</p> <p>011-2338 2399</p> <p>EMAIL: jagjitsinghadvocate@yahoo.co.in</p> <p>Jagjitsingh70@gmail.com</p> <p>TEL: 2338 1995</p> <p>2622 9964 AND 2541 0254</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]</p>	<p>MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER"</p> <p>----- MR. ARPIT SHUKLA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>----- MR. AJAY GOYAL [GOVT. PLEADER/PANEL</p>	<p>OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI</p> <p>RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068</p> <p>----- J-150, SECTOR 41, NOIDA, UP- 201301</p> <p>----- D-91, KAMLA NAGAR, DELHI-110007</p>	<p>----- MOB: 9871431988</p> <p>----- MOB: 9717701768</p>

LETTER/ORDER DT. 04.05.2016

COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. VIVEK GUPTA
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MS. ANJU GUPTA
[SENIOR PANEL COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. NIKHIL GOEL
[GOVT. PLEADER/PANEL
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(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. ANIL DABAS
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(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. ASHWANI KUMAR CHOUDHARY
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MOB: 9810073395

	<p>COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>		
	<p>-----</p> <p>MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92	MOB: 9899393940
(LETTER DT. 01.06.2016)	<p>-----</p> <p>MR. S.D. WINDLESH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)</p>	C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053	MOB.: 9811169203
(LETTER DT. 30.12.2016)	<p>-----</p> <p>MR. NITIN SINGH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001	MOB.: 9990423291 9990621394 EMAIL: adv.nitinsingh@yahoo.com
(LETTER DT. 24.01.2017)	<p>-----</p> <p>MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL) (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL</p>	BUILDING NO. 3, BIRBAL ROAD, 2 ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	MOB.: 9810773017 PH.: 011-43541043 E-MAIL:

<p>(LETTER DT. 30.01.2017)</p> <p>(ORDER DTD. 30.06.2017)</p>	<p>GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>-----</p> <p>MR. MANU CHATURVEDI (GOVT. PLEADER)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>-----</p> <p>MR. SANJAY KUMAR, ADVOCATE (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)</p>	<p>-----</p> <p>CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001</p> <p>-----</p> <p>H.NO. 10/12 PANT NAGAR, JANG PURA EXTENSION, NEW DELHI</p>	<p>office@vinoddiwakar.com</p> <p>-----</p> <p>MOB. : 7838904738</p> <p>E-MAIL: manuchaturvedi@gmail.com</p> <p>-----</p> <p>MOB.: 9654417067</p> <p>E-MAIL: sanjaykr.delhi@gmail.com</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA</p> <p>[23.11.2006]</p>	<p>MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p>CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.</p> <p>OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.</p>	<p>PH: 23381047, 23387139</p> <p>PH: 22756360, 22753048</p> <p>FAX: 22753048</p> <p>MOBILE: 9810015886</p> <p>EMAIL: bansal_subhash@yahoo.com</p>
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	3. MR. ANOOP BAGAI,	491, LAWYERS' CHAMBERS, B,OCK-II, HIGH COURT OF DELHI,NEW DELHI-110003	TEL: 233884585 (CHAMBER) 9811062064, 9873309991
	----- 4. MS.MINI PUSHKARNA	F-254, VIKAS PURI, NEW DELHI 110018 CHAMBER NO. 346-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-03	PH. 91-11-28534497, TELE: 23388843 TELE: 9868620151 TELEFAX: 91-11-23386355 MOBILE: 9810674872 E-MAIL: pushkarnas@vsnl.com , pushlaw@yahoo.co.in
	5. MR. AJAY ARORA	CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027	TELE: 9811160827 (M) E.MAIL: www.ajay.arora124@yahoo.co.in PHONE:23388843 PHONE:26964610
----- 22.08.06	6. MR.SHIVINDER CHOPRA	CHAMBER: 430,LAWYER' CHAMBER BLOCK NO.1HIGH COURT OF DELHI,NEW DELHI. OFFICE:3,UDAY PARK, AUGUST KRANTI MARG, NEW DELHI	EMAIL: shivinder_chopra@rediffmail.com MOBILE NO. 9811479297

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	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH.23386838, 24318516,24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE,N.DELHI-110001	PH.9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com
	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL,	MR. NIKHIL GOEL, ADVOCATE	FOR PROSECUTION OF CASES	

<p>PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p> <p>(NOTIFICATION DT. 16.06.2016)</p>	<p>(SPECIAL PUBLIC PROSECUTOR)</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)</p>	<p>INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .</p>	
<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016)</p> <p>PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. AMIT BANSAL 4. MR. SANJEEV NARULA <p><u>JUNIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA 		
<p>NATIONAL COUNCIL FOR EDUCATIONAL RESEARCH AND TRAINING</p>	<p>MR. R.K. SINGH</p>	<p>51-B, FRIENDS COLONY EAST NEW DELHI 110065</p>	
<p>NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD</p>	<p>MR. G.B. TULSIANI</p> <hr/> <p>MR. T.K. GANJU</p>	<p>468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p> <hr/> <p>472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p>	<p>(TEL: 23070230, 23384307)</p> <p>-----</p>
<p>NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES</p>	<p>1. MR. JOG SINGH, SR. NOMINATED COUNSEL</p>	<p>BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001</p>	<p>(TEL: 2338 3298)</p>

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NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE] [LETTER DTD. 18.07.14]	NOTICES, PETITIONS, ETC SHALL BE SERVED TO: MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH	

		NEW DELHI-110 065	
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)	1. M/s M.V. KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE, 6/39, JANGPURA-B, NEW DELHI - 110014	PH.24371038/39/40 Fax 24379484
	2. M/s RAJANI SINGHANIA & PARTNERS LETTER DATED 07.10.2015	RS&P HOUSE, P-24, GREEN PARK EXTN., NEAR JAIN SCHOOL, NEW DELHI - 110016 105, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI -110003	PH: 011-47471414, 47471415
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	2. MR. SHADMAN ALI	B-212, PANCHACHULI APARTMENTS PLOT NO. E-14, SECTOR-61 NOIDA-201301, (U.P.)	PH.: 0120-6480907, 4215527 MOB.: 9818536438 email: shadmanali@hotmail.com
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NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
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<p>[LETTER DTD. 30.09.2014]</p> <p>(LETTER DTD. 20.07.2017)</p>	<p>-----</p> <p>MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)</p>	<p>NEW DELHI-110003</p> <p><u>OFFICE:</u> A-222, NEW FRIENDS COLONY, NEW DELHI-110025</p> <p>-----</p> <p>LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001</p> <p><u>OFFICE:</u> 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001</p>	<p>groveradvocate@rediffmail.com</p> <p>PH.: 40507217-18</p> <p>-----</p> <p>MOB.: 9810419742 TEL.: 91-11-43074413</p> <p><u>E-MAIL:</u> satishlaw@yahoo.com</p>
<p>NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)</p>	<p>MR. SYED ABDUL HASEEB 'STANDING COUNSEL'</p>	<p>229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI</p>	
<p>NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY</p>	<p>MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]</p>	<p>214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3</p> <p><u>OFF.:</u> B-21/1, F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025</p>	<p>PH.:011-23384153</p> <p>PH.:011-29945916 MOB.:9899140169</p> <p>EMAIL:sarfarazadv@yahoo .co.in</p>
<p>NOIDA SPECIAL ECONOMIC ZONE</p>	<p>M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'</p>	<p>C-623, NEW FRIENDS COLONY, NEW DELHI-110025.</p>	<p>TEL NO. +91(11)47280000 CELL NO.+91 3310115111, +91 9910505313</p>

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<p>NTPC LIMITED (LETTER DTD. 19.06.2017 & 22.07.2017)</p>	<p>MS. KANIKA AGNIHOTRI (AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)</p>	<p>OFFICE: SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI- 110024</p>	<p>MOB.: 9818397418 TEL.: 011-46572411/2422</p>
<p>NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (LETTER DTD. 31.03.2017/ 03.05.2017) (LETTER DTD. 05.07.2017)</p>	<p>M/S LEGACY LAW OFFICES (MR. GAGAN ANAND) (EMPANELLED LAW FIRM FOR TWO YEARS W.E.F. 08.02.2017) ----- M/S SURI & COMPANY LAW FIRM (EMPANELLED FOR TWO YEARS W.E.F. 08.02.2017)</p>	<p>1207,CHIRANJIV TOWER, NEHRU PLACE, NEW DELHI-110019 ----- FLAT NOS. 10 & 12, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMANA MARG, NEW DELHI-110001</p>	<p>PH.: 011 41752507, 08 FAX: 41752509 TEL.: 011-43434600 E-MAIL: litigation@surico.in</p>
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PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)	MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)	LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001	
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<p>STATE BANK OF BIKANER & JAIPUR [LETTER DTD.09.07.14]</p> <p>[ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER</p>	<p>1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]</p> <hr/> <p>2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]</p>	<p>LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054</p> <hr/> <p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.: 011-23946629(O) EMAIL:lawyersinc@rediffmail.com</p> <hr/> <p>TEL.:011-23318396,23318401 EMAIL:jitendrag10@yahoo.co.in</p>

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<p>STATE BANK OF PATIALA (LETTER RECD. ON 11.07.2016) (LETTER DTD. 19.07.2016)</p>	<p>M/S R.P. KAPUR & CO.</p> <p>----- MR. ANIL KUMAR SANGAL ----- MR. SANJIV KAKRA</p>	<p>CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI</p> <p>CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001</p> <p>OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI- 110049</p> <p>----- 226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI ----- OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025</p>	<p>MOBILE: 9711161241 T/F- 011 23073360 email:</p> <p>T- 011 23388443, T/F- 011 23383541</p> <p>T- 011 41740234/ 46529111 T/F 26561400</p> <p>rajiv@rpklaw.com</p> <p>----- PH.: 011-24335694/ 24335440/ 64308635/</p>

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